

(c) No, Sir.

[English]

(d) Does not arise.

Use Of Pesticides*[Translation]***Coolies At Railway Stations**

7053.DR. SAKSHIJI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that coolies at railway stations occupy the seats in general compartments and give seats to passengers only after charging some money from them;

(b) if so, the names of the stations from where such complaints have been received and the number thereof;

(c) the action taken by the Government against such coolies indulging in such activities?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). Yes, Sir. One complaints each at Bhusawal, Manmad, Ratlam and Indore and two cases at Howrah station have been received.

(c) To prevent occupation of seats by the coolies in general compartments, regular checks are conducted by Anti Fraud Squad and Ticket Checking Staff with assistance of RPF/GRP personnel. At major/important stations queue system in front of general compartments for long distance trains have been introduced for orderly entry of bonafide passengers in the compartment. The licence badges of Licence porters found indulging in such irregular activities are suspended/terminated.

7054.SHRI SOBHANADREES WARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether pesticides are used only about 25 per cent of total cultivated land;

(b) whether chlorinated pesticides intake is higher in the country as compared to that of other countries;

(c) whether the Government propose to switch over to plant pesticides; and

(d) if so, the time by which a final decision is likely to be taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Sir, pesticides are used in more than 25 per cent of total cultivated land.

(b) Yes, Sir.

(c) and (d). The use of plant pesticides like neem-based pesticides have already been approved for use in the country and a number of formulations of neem-based pesticides have been registered under the Insecticides Act, 1968. Government is also prompting Integrated Pest Management technology for pest control wherein the use of biopesticides including plant and need-based use of chemical pesticides is advocated.

Pesticides, non-chemical methods